

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/136/CAA/2017 NAME OF THE TRANSFEROR : OCL INDIA LTD & **TRANSFEROR 2 TRANSFEROR 3 TRANSFEROR 4** : ODISHA CEMENT LTD NAME OF THE TRANSFERRE **UNDER SECTION** : 230 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

ORDER

for Petitioner

Counsel for the applicant present and prayed time for making submissions. Time extended at request. Put up on 07.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc

1. VISHNU MOHAN